

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2395 OF 2008

IMPROVEMENT TRUST, LUDHIANA Appellant (s)
VERSUS
UJAGAR SINGH & ORS. Respondent(s)WITH Civil Appeal NO. 2397 of 2008
(With prayer for interim relief and office report)

Date: 08/06/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

(VACATION BENCH)

For Appellant(s) Mr.Salil Sagar, Sr.Adv.
Mr.Arun K. Sinha, Adv.
Ms. Ruby Singh Ahuja,Adv.
Mr. Manoj Swarup,Adv.

For Respondent(s) Ms. S. Janani,Adv.(NP)

Mr.Vijay Hansaria, Sr.Adv.
Mr.S. Chandrashekhar, Adv.
Ms.Sneha Kalita, Adv.
Mr.Munish Bhardwaj, Adv.
Mr. Samir Ali Khan,Adv.UPON hearing counsel the Court made the following
O R D E R

Mr. Salil Sagar learned senior counsel appearing on behalf of the appellant resumed his arguments at 2.35 p.m. and concluded at 3.00 p.m. Thereafter, Mr. Vijay Hansaria, learned senior counsel appearing on behalf of the respondents started his arguments and was on his legs till 4.00 p.m. leaving the matters part heard.

[Usha Bhardwaj]
Court Master[Savita Sainani]
Court Master